

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case(C) No. 1142 of 2019**

Shiv Kumar Khemka ..... **Petitioner**

Versus

The State of Jharkhand & Anr..... **Opp. Parties**

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**CORAM: HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
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For the Petitioner : None

For the Opp. Parties : None  
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**04/Dated 22<sup>nd</sup> April, 2021**

The matter has been taken up through video conferencing.

None is present on behalf of parties in view of call of the State Bar Council not to appear in the Court proceeding for one week due to acute surge in Covid-19 Virus.

In such a situation, let this matter be posted on 6<sup>th</sup> May, 2021.

**(Sujit Narayan Prasad, J.)**